

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 2nd May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Senior Counsel
Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Buddy A. Ramganadhan &
Mr. Raunak Jain for PSERC
Mr. Sitesh Mukherjee,
Mr. Aniket Prasoon,
Mr. Sarul Jain &
Mr. Shantunu Singh for R-1

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee,
Mr. Aniket Prasoon,
Mr. Kamal Kant
Mr. Sarul Jain &
Mr. Shantunu Singh

Counsel for the Respondent(s): Mr. Sanjay Sen, Senior Counsel
Ms. Shikha Ohri

ORDER

Learned Senior Counsel for the Appellant in Appeal No. 128 of 2013 has finished his arguments. Mr. Sitiesh Mukherjee, Learned Counsel for Power Transmission Corporation of Uttarakhand Ltd. & Ors., the Respondent is directed to file the Reply Written Note on 05.05.2014 after serving copy on the other side. The learned Counsel, Mr. Buddy Ranganathan appearing for the Commission is directed to file Vakalatnama and the reply.

Post the matter for reply submissions on **13.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pr/js